NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 777/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES: M/s. Aaradhak Commercial Ventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION

1. Humani Siller Lar Writhour

SIGNATURE

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COMMON ORDER

C.S.P. No. 777/230-232/NCLT/MB/MAH/2017 C.S.P. No. 778/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. The Reports of the concerned Offices are awaited.
- Hence matter is adjourned to 13.10.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 22.09.2017 Sd/-

M.K. Shrawat Member (Judicial)

(no all).

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